

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 47 of 2024

IN THE MATTER OF:

Gen Secretary Industrial Focal Point Welfare AssociationApplicant
VERSUS

State of Punjab & Ors.Respondents

INDEX

Sr. No.	Particulars	Page No.
1.	SUBMISSIONS ON BEHLF OF THE AMICUS CURIAE APPOINTED BY THE HON'BLE TRIBUNAL vide ORDER DATED 10.07.2024	1-5

Date: 17.12.2024

Place: New Delhi

Drawn and filed by:



Abhishek Yadav

Advocate

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**SUBMISSIONS ON BEHLF OF THE AMICUS CURIAE APPOINTED BY
THE HON'BLE TRIBUNAL vide ORDER DATED 10.07.2024**

1. That the present submissions are being made on the basis of records/affidavit filed in the present matter, more particularly Status Report/reply of the Punjab Pollution Control Board (starts at page 33), reply on behalf of Respondents No. 5to 21, 23 to 31, 33 to 35 and 37 to 53 which starts at page 83 (though the same is not supported by an affidavit) and Reply Affidavit on behalf of Markfed Vanaspati & Allied Industries.
2. That a chart is being submitted as per oral directions of this Hon'ble Tribunal, detailing therein only the industries having waste water generation and or having trade effluent discharge. As orally suggested by the Hon'ble NGT during hearing dated 26.11.2024, the rest of the industrial

units may not be proceeded against any further for the purpose of the present matter.

3. The chart is as follows:

Response no.	Name of the unit	Category	Products manufactured	Source of trade effluent	Mechanism for treatment of trade effluent	Disposal of domestic effluent	Disposal of trade effluent
R-10	A-ONE Enterprises	Red	Sewing Machine Parts	Electro Plating/ Pickling	Member of CETP JBR Technologies Ludhiana	To sewer line	to JBR technologies
R-17	Davinder Industries	Red	Sewing Machine Parts	Electro Plating	Member of CETP JBR Technologies Ludhiana	To sewer line	to JBR technologies
R-18	Dev Steel Industries	Red	Hardware Goods	Electro Plating	Member of CETP JBR Technologies Ludhiana	To sewer line	to JBR technologies
R-21	Gaurav Steels D-2 Focal Point Khanna	Red	Hardware Goods	Pickling	Member of CETP JBR Technologies Ludhiana	Domestic disposal to PSIEC sewer	Trade to JBR technologies


R-28	Jasbir Industries	Red	Sewing Machine Parts	Electro Plating	Member of CETP JBR Technologies Ludhiana	Domestic disposal to PSIEC sewer	Trade to JBR technologies
R-31	Kay Bee Industries (India)	Red	Hardware Goods	Pickling/ Electroplating	Member of CETP JBR Technologies Ludhiana	Domestic disposal to PSIEC sewer	Trade to JBR technologies
R-36	Markfed Vanaspati & Allied Industries	Red	Manufacturing unit of edible oil of different ranges	Vanaspati	Self-owned E.T.P. within the plant premises	No sewerage connection with Municipal Council, Khanna	Treated water which comes out of E.T.P. is used in green belt area inside the plant premises
R-43	Sanjay Solvex Pvt. Ltd.	Orange	R.B.oil D.O.RB Vegetable oil Glycerine	Boilers & safety boilers and refinery	E.T.P.- BAR screen equalization tank Aeration Tank Clarifier	sewerage	Cooling tower for recirculation (ZLD)

					Treated water		
R-45	Sanjiv Oils & Fats (formerly Sanjiv Agro Pvt Ltd)	Orange	Solvent extraction	Process	E.T.P.- Primary & Secondary treatment	into public sewer	Reuse-ash quenching / cooling water

4. That the present submissions are made in the capacity of Amicus Curiae for the kind consideration of this Hon'ble Tribunal.

Dated: 17.12.2024

Place: New Delhi


Abhishek Yadav
Advocate